

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ Shri C.V. Marathe				
COURT 4 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 24-09-2020				
SR.NO.	SUIT NO	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	104596/2007	JITENDRA B SHAH HUF Vs MULJI N DEDHIA HUF	VIMLA AND CO M S M P SAVLA AND CO RESP NO 3	HEARING
2	107015/2003	GOPAL DAS JAGHATRAM PVT LTD Vs MEGH RAJ GOYAL AND ORS	KUMANA AND CO S S DUBE 1	HEARING
3	109389/1999	SHAM SHIVANAND WAGLE Vs THE SANGLI BANK LTD AND 3 M J	V Y SANGLIKAR JAMDAR 4 U ORS OBJ	HEARING
4	104981/2008	KHATIJABAI SAFAKAT KAKA Vs ABDULLABHAI M MOONIM AND ORS	ABDI AND CO M S PRAVIN MEHTA AND MITHI AND CO 2,3,4,5B,8,9,10,12	RECORDING EVIDENCE
5	108941/2000	DR BHUPAL A LAWDE AND ORS Vs RAJASHREE P LALE AND ORS	V Y SANGLIKAR S D DHARMADHIKARI	DRAFT ISSUES